

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/741/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the ^{2nd} ~~January~~ February, 2024.

Sub:- **Casual leave.**

Ref:- DJ.SSM-I.3/Esstt/2021-2024/119/E dated 29.01.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **three days casual leave on 03.02.2024, 05.02.2024 and 06.02.2024, along with station leave permission, from the evening of 02.02.2024 till the morning of 07.02.2024**, has been granted.

The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-71/2004/742/A, dated , 02-02-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)